

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3886
TO BE ANSWERED ON MARCH 23, 2023**

BHUBANESWAR METRO RAIL PROJECT

NO. 3886. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to provide financial support to the Bhubaneswar Metro Rail Project;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details of other measures being taken by the Government to support urban mobility in the State of Odisha?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) As per the Metro Rail Policy, 2017 respective State Government/Union Territory (UT) is responsible for initiating metro rail projects. The Central Government considers financial assistance for such projects in cities or urban agglomerates, based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Government/Union Territory (UT). The proposal for Metro Rail Project in Bhubaneswar has not been received from Government of Odisha.

The Ministry of Housing and Urban Affairs has taken following policy initiatives to strengthen urban mobility in the country:-

(i) National Urban Transport Policy (NUTP) 2006 which encourages systematic planning of urban transport system including integrated land use and transport planning in all cities so that travel distances could be minimized.

(ii) National Transit Oriented Development (TOD) policy in May, 2017 to promote planned and sustainable urban centers with high density, mixed land-use development. The policy aims to enable transformation of cities from private vehicle dependent development to public transport oriented development.

(iii) Metro Rail Policy, 2017 for systematic planning and implementation of metro rail systems in comprehensive and sustainable manners. Central Government provides Central financial assistance for metro rail projects as and when posed by concerned State Government.

(iv) Urban Transport Planning and Capacity Building Scheme to provide financial support for preparation of Comprehensive Mobility Plans, Detailed Project Reports, Feasibility Reports, Traffic and Transportation Studies to State Governments/UTs/Urban Local Bodies.
